

- (iii) G.S.R. 154 (E) 23.2.2000 publishing the Central Administrative Tribunal (Group 'A' Posts) Recruitment (Amendment) Rules, 2000.
- (iv) G.S.R.244 (E) 14.3.2000 publishing the Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairmen, Vice-Chairmen and Members) Amendment Rules, 2000. [Placed in Library. *See* No. LT. 1622/00]

**Statement Showing Reasons for the delay in laying Annual Accounts of (1998-99) ICAR, New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay on the Table a Statement (in English and Hindi) giving reasons for the delay in laying the Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1998-99 within the stipulated period. [Placed in Library. *See* No. LT. 1572/00]

**Notification of the ministry of Agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): Sir, I lay on the Table under sub-section (6) of Section 3 of the Essential Commodities Act, 1955 a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture & Cooperation) S.O. 182 (E) dated 29.2.2000 publishing the fixation of maximum price of Urea, Zincated Urea & Ammonia (Anhydrous). [Placed in Library, *See* No. LT. 1643/00]

**REPORTS AND MINUTES OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION**

SHRI ABDUL GAIYUR QURESHI (Madhya Pradesh) : Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports and Minutes of the Standing Committee on Food, Civil Supplies and Public Distribution:—

[20 April, 2000]

RAJYA SABHA

- (i) Fourth Report on Demands for Grants (2000-2001) of the Department of Consumer Affairs, Ministry of Consumer Affairs and Public Distribution.
- (ii) Fifth Report on Demands for Grants (2000-2001) of the Department of Public Distribution, Ministry of Consumer Affairs and Public Distribution.
- (iii) Sixth Report on Demands for Grants (2000-2001) of the Department of Sugar and Edible Oils, Ministry of Consumer Affairs and Public Distribution.

**REPORTS AND MINUTES OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI C.P. THIRUNAVUKKARASU (Pondicherry): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports and Minutes of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Third Report on Ministry of Urban Development - Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Delhi Development Authority and Housing facilities to them.
- (ii) Fourth Report on action taken by the Government on the recommendations contained in the Second Report (Eleventh Lok Sabha) on the Ministry of Rural Development (Department of Rural Development) - Employment and financial assistance provided to Scheduled Castes and Scheduled Tribes under Jawahar Rojgar Yojana.
- (iii) Fifth Report on Ministry of Finance (Banking Division) - Reservation for and Employment of Scheduled Castes and Scheduled Tribes in State Bank of Patiala and credited facilities provided to them.

**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI VAYALAR RAVI (Kerala): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—